

(2)

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NO.191 OF 2007

FRIDAY, THIS THE 2<sup>ND</sup> DAY OF MARCH, 2007

HON'BLE MR. S. K. DHAL, MEMBER-J

Bala Ram Son of Sri  
Resident of Village Baijpur Poghoshili,  
Post Babina, District-Jhansi.

. . . . . Applicant

By Advocate : Sri R. K. Shukla

Versus

1. Union of India through its Secretary, Ministry of Civil Defence, New Delhi.
2. Principal Controller of Defence Account (Pensions), Office of C.D.A. Pension, Dhropadi Ghat, Allahabad.
3. J.C.D.A. Funds, Meerut.
4. Commanding Officer, Head Quarter, Sub-Area, Allahabad.
5. Commanding Officer, Station Health Organisation, Babina Cantt, District-Jhansi.

. . . . . Respondents

By Advocate : . . . . .

ORDER

Heard Shri R. K. Shukla, counsel for the applicant. It is submitted by the applicant that after his retirement his ~~material~~ dues have not been <sup>retrun</sup> cleared yet. His representation dated 28.02.2006 is pending before respondent no.2. It is submitted that the applicant is receiving less pension amount from December 2005.

2. Considering the submissions made on behalf of applicant the respondents are directed to dispose of

(3)

the representation dated 28.02.2004 pending before respondent no.2 within a period of two months from the date of receipt of a copy of this order.

3. The OA is accordingly, disposed of with no order as to costs.



Member-J

/ns/